

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 41

C.P. (IB)/482(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **25.10.2023**

NAME OF THE PARTIES: **VSJ INVESTMENTS PRIVATE LIMITED**
V/s RAJEN VASANTKUMAR DHRUV

Section 95(1) of the Insolvency & Bankruptcy Code, 2016

ORDER

1. Ms. Astha Ojha, Advocate i/b DSK Legal appeared for the Petitioner.
2. Mr. Manish Jaju, Resolution Professional is directed to file report before this Bench within one week, failing which matter will be referred to the IBBI.
3. Copy of this order be served upon RP.
4. List this matter on **29.11.2023** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna